

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No210
Co.Appeal 28 of 2017

Proceedings under Section 56,58,59

IN THE MATTER OF:

Suman Kumar Sinha
V/s

The Baroda Crystal Glass Works Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..21/12/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.
For the Respondent : Mr. Harmish Shah, Adv.

ORDER

Due to paucity of time, matter could not be taken up.

List on 25.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**